

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-15/2013(pt.)/3228 /A

From :- Smti Pronita Morang,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Abhijit Bhattacharyya,  
District & Sessions Judge,  
Hojai.

Dated Guwahati the 20<sup>th</sup> May, 2025.

Sub: **Casual leave.**

Ref:- Your letter Nos. DJHj/25/1653 dtd. 16.05.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 17.05.2025, along with station leave permission, with the official vehicle, at own cost, from the evening of 16.05.2025 till the morning of 19.05.2025.** The next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-  
**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-15/2013(pt.)/3229 /A, dated** , 20-05-2025

Copy to:

1. The Project Manager, Gauhati High Court, Guwahati.

20.05.25  
**JT. REGISTRAR (VIGILANCE)**